

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1831  
ANSWERED ON:24.08.2007  
NORTH MAHARASHTRA LEGAL DEVELOPMENT BOARD  
More Shri Vasantao J.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Union Government has received any proposal from the Government of Maharashtra for recognition of North Maharashtra Legal Development Board;
- (b) if so, the details thereof; and
- (c) the decision taken by the Union Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ )

- (a) No, Sir.
- (b) & (c) Does not arise.